

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 8868 /
III-6-3/16 (JJC-61)

Bilaspur, dated 07th May, 2026

The following members of Higher Judicial Service (HJS) as specified in column No. 3 of the table below are hereby appointed as Visitor of the Observation Home mentioned in column No. 2 in their respective districts, with a direction to visit their respective Observation Home once in a month and send report in the prescribed format to this Registry positively by 10th of every month.

Apart from the above they may also give general information/suggestions for proper maintenance and running of the Observation Home as also for betterment of the juveniles kept therein with regard to their development, recreation, nutrition and hygiene etc.

TABLE

S. No.	Observation Home	Names of Judicial Officers appointment as Visitors of Observation Homes
(1)	(2)	(3)
1.	Jashpur (Boys)	Smt. Sarojani Janardan Khare, District & Additional Sessions Judge, Jashpur
2.	Jagdapur (Girls & Boys)	Shri Jagdish Ram, III District & Additional Sessions Judge, Jagdalpur
3.	Rajnandgaon (Girls & Boys)	Shri Vijay Kumar Sahu, District & Additional Sessions Judge (F.T.C.), Rajnandgaon


(RAJNISH SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 8869 /
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Copy forwarded to :-

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of Her Ladyship.
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.

- (8) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (11) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (16) Registrar (Vigilance/ I. & E./ S. & A./ Computerization/ Establishment/ Judicial), High Court of Chhattisgarh, Bilaspur *for information.*
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Principal District & Sessions Judge, Jagdalpur (Bastar) / Rajnandgaon / Jashpur *for information & necessary action.*
- (19) (i) **Smt. Sarojani Janardan Khare**, District & Additional Sessions Judge, Jashpur,
(ii) **Shri Jagdish Ram**, III District & Additional Sessions Judge, Jagdalpur,
(iii) **Shri Vijay Kumar Sahu**, District & Additional Sessions Judge (F.T.C.), Rajnandgaon *with a direction to visit the Observation Home once in a month and submit a report in the prescribed format positively by 10th of every month.*
- (20) Additional Registrar (Judicial/Admn.), High Court of Chhattisgarh, Bilaspur *for information.*
- (21) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur *for information.*
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur *for information.*
- (24) Secretary, Department of Women & Child Development, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur *for information.*
- (25) All Registrar (M)/ All Joint Registrar (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (26) All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (27) Budget Officer/ Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (28) In-charge, Accounts/ Mediation/ Checker/ Complaint/ District Establishment/ Pension/ Protocol/ Record Room (Admn.)/ Works Section, High Court of Chhattisgarh, Bilaspur *for information.*
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.



(RAJNISH SHRIVASTAVA)
REGISTRAR GENERAL